

**Pakistan sponsored terrorism in Kashmir**

†1075. SHRI NARESH AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Pakistan sponsored terrorist attacks have increased in Kashmir;

(b) if so, the reasons therefor, the policy being formulated by Government to check this trend and whether Government is going to take any concrete action against Pakistan; and

(c) the number of Para-military and army personnel, martyred in Pakistan sponsored terrorist attacks in Kashmir in last two years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) The number of terrorist violence incidents, Security Forces (SF) personnel martyred in the State of Jammu and Kashmir in last 2 years is as under:—

	2014	2015	2016 (upto 17th July)
No. of terrorist violence incidents	222	208	152
No. of SFs martyred	47	39	30

Government is engaged with Government of Pakistan to address core concern of terrorism emanating from Pakistan and territories under Pakistan's control and the challenges posed by such terrorist acts on the normalisation of India Pakistan relations.

**Protests and stone pelting in Jammu and Kashmir**

1076. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that severe protests and stone pelting on security personnel are increasing during the last one year in Jammu and Kashmir;

(b) if so, the details thereof indicating number of people died and injured during the last one year in Kashmir; and

(c) the details of steps taken or proposed to be taken by Government to restore peace in the valley?

† Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) The details of the severe protest and stone pelting incidents alongwith Civilians/Security Forces (SFs) personnel casualties/injuries during last one year is given as under:-

Year	Severe Protest and Stone Pelting Incidents	Civilians		Security Forces	
		Killed	Injured	Killed	Injured
2015	730	5	240	0	886
2016 (25th July)	1029	48	2309	2	3550

(c) Various measures have been taken by the concerned Police authorities which include organizing of Police-Public Meetings and Counselling of youth. Security Forces/Police have been advised to strictly adhere to the SOP and resort to use of non-lethal weapons, while handling law and order situations. Special Training is being imparted to specific battalions of the State Police to deal with large crowds and employ better methods of crowd management. A close watch is being maintained over the situation as well as anti-social/anti-national elements. In addition, wherever required, ambulance and other services are also provided to the needy.

#### **Screening of tourists arriving in the country**

1077. SHRI AHMED PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) while processing visa applications of tourists, whether Government investigates if the tourist has a history of being a sexual offender, if so, whether investigation is done in case of 'on-arrival' visas as well; and

(b) whether Government has data on the number of sexual exploitation of children in travel and tourism sector in India, if so, the details thereof, if not, by when Government plans to collect the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) While issuing the visas, the visa issuing authority cross checks the name and details of the applicants with the adverse list available. Only in such cases where name of sexual offender appears in adverse list, he is denied visa.

(b) Public order and Police are State subjects. As such, crime including Sexual Exploitation of Children, against tourist is the primary responsibility of the State Government/Union Territory and data in this regard are not maintained centrally.